

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**47. CA 132/2011 In TCP 46/2011**

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 02.02.2024**

**NAME OF THE PARTIES: - Prudence Maynard & Ors.**  
**V/s**  
**Mundra Corporate Services**  
**Pvt. Ltd. & Ors**

**Section: 397 -398 of the Companies Act**

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**ORDER**

Adv. Ms. Fereshte Sethna a/w Adv. Abhishek Tilak and Adv. Mohit Tiwari appeared for the Petitioner/Applicant. Sr. Adv. Rahul Narichania a/w Adv. Abhishek Mishra appeared for the Respondent No. 1 to 6. Adv. Abhishek Khare appeared for the Respondent No. 7. Heard, the arguments of the counsel for the Respondent. List this matter on **16.02.2024 at 2:30 PM.**

**Sd/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**

*JAGDISH*

**Sd/-**  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**